

ITEM NO.8

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6415/2025

RAJ HIND YADAV & ANR.

Appellant(s)

VERSUS

ORIENTAL INSURANCE COMPANY LTD. & ORS.

Respondent(s)

WITH

Diary No(s). 24366/2025 (XI)

Date : 22-04-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. P. N. Mishra, Adv.
Mr. Ashish Kumar Mishra, Adv.
Mr. Mithilesh Kumar Mishra, Adv.
Ms. Shraddha Saxena, Adv.
Mr. Amulya Dev Mishra, Adv.
Ms. Ritika Gaur, Adv.
Mr. Umesh Dubey, AOR

For Respondent(s) :

Ms. Kritika Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A.No.6415/2025

Respondent no. 1 has already filed counter affidavit.

Ld. counsel for the appellant is granted one weeks' time as last opportunity to take fresh steps and file fresh particulars with regard to service on respondent no.2.

Contd...

Ld. Counsel for the appellant is granted two weeks' time as last opportunity to take appropriate steps with regard to deceased respondent no.3.

Service was complete on respondent no.4 through concerned High Court but none has entered appearance.

If needful is done as above, process as per rules and list on 20.05.2026, else Registry to process the matter for listing before the Hon'ble Judge in Chambers for default.

Diary No(s). 24366/2025

Respondent no. 1 has already filed counter affidavit.

Ld. counsel for the petitioner is granted one weeks' time to take fresh steps and file fresh particulars with regard to service on respondent no.2.

List again on 20.05.2026.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

SUJATA SINGH
Registrar

HJ